

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Vaddineni Mahindra Kumar

MAIN PETITION NUMBER : CP(IB)/258(CHE)2021

(IA/MA) APPLICATION NUMBERS

IA(IBC)/335(CHE)2024

ORDER

Present: Ld. Counsel Shri. Pranav Charan for the Petitioner.

Ld. Counsel Shri. Prem Kumar for the Respondent.

Ld. Counsel for the Respondent seeks and is granted one week time to file Reply and serve copy on the Counsel for the Petitioner.

Rejoinder, if any, be filed within two weeks there after.

List the matter for hearing on 07.06.2024.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)